

प्रत्यन्त सावधान व होशियार रहने के लिए अनुदेश दें।

**Explosion in Shahdra Factory in February, 1969**

9908. SHRI D. C. SHARMA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether there was an explosion in a factory at Shadra near Delhi on the 22nd February, 1969 as a result of which one person died ;

(b) if so, whether any inquiry has been held into the incident ; and

(c) the outcome thereof and the action taken in the matter ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) It is reported that on 22.2.1969 as a result of sudden blast of hot air from the furnace of a factory in Shahdra ten persons sustained injuries. Four of them succumbed to the injuries.

(b) and (c). A case u/s 304 A/285 IPC registered by Delhi Police in this connection is under investigation.

**Demand of Postal Orders from Applicants**

9909. SHRI D. C. SHARMA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that it is a common practice for most companies and Government and semi-Government offices to demand Postal Orders ranging from Re. 1 to Rs. 8/- from applicants ;

(b) whether it is also a fact that a few of the best applicants are called for interview and others are not even obliged with a note of regret ;

(c) whether Government consider it a burden on jobless people ; and

(d) if so, the steps envisaged to check the same ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) :

(a) The answer is in the affirmative in so far as Government organisations are concerned. The Ministry of Home Affairs have no information in regard to companies etc. in the Public and Private Sector;

(b) While all the applicants may not be called for interview, the general practice in Government organisations is to inform the persons who are not called for interview that they have not been selected for the post.

(c) No, Sir.

(d) Does not arise.

**Gandhi Murder Enquiry**

9910. SHRI BHARAT SINGH CHAUHAN :  
SHRI BENI SHANKER SHARMA :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) the names of witnesses who were invited to give evidence before the Kapur Commission which is enquiring into the murder of Mahatma Gandhi ;

(b) how many of them appeared before the Commission ;

(c) whether any of the witnesses were reluctant to appear before the Commission ;

(d) if so, who were those witnesses ; and

(e) when the Commission is likely to submit its report to Government and whether the report, when received, will be laid on the Table ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) to (d). According to the information furnished by Kapur Commission, the Commission has so far examined 101 witnesses. The depositions of some of the witnesses were recorded in camera. None of the persons summoned by the Commis-